

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 08.04.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT) (CH) No. 30/2021	D. Srinath Reddy V M/s. Indian Agro and Food Industries Limited & another	Y. Suryanarayana Anant Merathia	Keshav Shankar Nande Hasnain Alvi For Caveator - Respondent

For Admission (After Notice)

2.	Comp App. (AT) (CH) No. 08/2021	Oyster Medisafe Private Limited Vs Sridhar Vasireddy & 2 others	NPS Chawla V. Venkadasalam	D.V.K. Phanindra
3.	Comp App.(AT) (CH) (Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	
4.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry VS M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1

For Hearing

5.	Comp. App (AT) (CH) No.03/2021	V. G. Selvaraj & Others Vs VGP Housing Private Limited & others	Arun C Mohan R. Vijaya Suresh	T. K. Bhaskar R1-R5 R. Saravanakumar R6 Madhu Neelakantan R7 Sanjeev Kumar -R8
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By the order of Hon'ble Member (J)
-sd/-

(Chennai Bench)